

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

10. C.P.(IB)-2972(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.12.2022**

NAME OF THE PARTIES: Daffodil Projects Pvt Ltd

V/s.

Deccan Water Treatment Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Tagi i/b KS legal, counsel appearing for the Operational Creditor, Mr. Raju Jain, counsel appearing for the Corporate Debtor are present through virtual hearing.

Pleadings are completed in this matter. List this matter on **16.12.2022** high on board for hearing.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
//SKS//

Sd/-
H. V. SUBBA RAO
Member (Judicial)